

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1770**  
TO BE ANSWERED ON 28.12.2017

**CENSUS OF BPL PERSONS**

**1770. SHRI JANAK RAM:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the year in which the last Census for persons living Below Poverty Line (BPL) was conducted at National and State level with special reference to Bihar;
- (b) the outcome of the said Census at National and State level;
- (c) whether the Government proposes to conduct Census of such persons again and if so, the details thereof; and
- (d) the time by which such Census is likely to be conducted?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) &(b): The Ministry of Rural Development provides financial and technical support to the States/UTs for conducting the BPL Census to identify the families living below poverty line in the rural areas of the country, including the state of Bihar, who could be targeted under its various programmes. The last such census was conducted as Socio Economic and Caste Census 2011 (SECC 2011) which uses three sets of indicators related to automatic exclusion, automatic inclusion and seven deprivation indicators for ranking of households in the country. The Ministry released the findings of the Socio Economic and Caste Census 2011(SECC 2011) for rural India on 3<sup>rd</sup> July, 2015 which is available on website [www.secc.gov.in](http://www.secc.gov.in). As per the findings of the SECC (Rural) out of 24.49 Crore households in the country, 17.97 Crore households are rural households. Out of the total rural households, 7.07 Crore rural households (39.34%) have reported on criteria that automatically exclude them as not poor. 0.16 crore (0.89%) households have reported on criteria that list poorest of the poor for automatic inclusion. 8.70 Crore (48.41%) rural households have reported on incidence of one or other deprivation criteria enumerated in the rural SECC 2011.

- (c): There is no such proposal under consideration.
- (d): Does not arise.

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